

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19317/2020

(Arising out of impugned final judgment and order dated 14-10-2019 in WC No. 62919/2008 14-10-2019 in WC No. 49196/2009 14-10-2019 in WC No. 49198/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

BHAJAN LAL (DEAD) & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.126777/2020-CONDONATION OF DELAY IN FILING and IA No.126848/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.126837/2020-EXEMPTION FROM FILING O.T.

IA No. 126777/2020 - CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 18792/2020 (XI)

FOR CONDONATION OF DELAY IN FILING ON IA 100104/2020

IA No. 100104/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 18931/2020 (XI)

FOR CONDONATION OF DELAY IN FILING ON IA 113490/2020

IA No. 113490/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 18933/2020 (XI)

(FOR ADMISSION and I.R. and IA No.99566/2020-CONDONATION OF DELAY IN FILING and IA No.99567/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99570/2020-EXEMPTION FROM FILING O.T.

and IA No.99569/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 99566/2020 - CONDONATION OF DELAY IN FILING)

Date : 20-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Abhishek Chaudhary, AOR
Mr. Ritvik Krishna, Adv.
Mr. Sarwa Nand Dubey, Adv.

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For Respondent(s) Mr. Anurag Dubey, Adv.
 Ms. Anjali Tiwari, Adv.
 Ms. Manisha Yadav, Adv.
 Mr. Satpal Wadhwa, Adv.
 Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing C/C of the impugned judgment and O.T. are allowed.

In view of the letters circulated by learned counsel appearing for the parties, list the Special Leave Petitions on 30.11.2023.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)